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Title: Regarding restoration of Kerosene allocation in the state of Tamil Nadu.

DR. P. VENUGOPAL (TIRUVALLUR): Madam Speaker, I thank you for giving me this opportunity to raise an important issue in this august House.

Even in this modern age, kerosene continues to be the poor man's fuel. Most of them live in remote areas and hence our Government has been distributing kerosene through Public Distribution System. As far as Tamil Nadu is concerned, 65,140 kilo litre of kerosene per month is actually required. Unfortunately, from March, 2010, only 59,780 kilo litre of kerosene per month is made available by the Centre. Like adding insult to injury, only 29,056 kilo litre is now released by the Centre which is less than half of the State's requirement. As the oil marketing companies are not providing exact data about the number of LPG connections, there is a huge discrepancy. Even in the wake of the nation-wide increase in LPG connections, allocation of kerosene for some State has not been reduced. We find that only Tamil Nadu is being victimized due to the indifferent handling of the situation by the officials both in the administration and in the PSUs of the Union Government.

I urge upon the hon. Prime Minister to whom our beloved leader Amma has written already to immediately restore the kerosene allocation to the required level of 65,140 kilo litre per month. I reiterate the request on the floor of this House.